

**Title:** Reported the messages from Rajya Sabha that at its sitting held on 2nd June, 1998 Rajya Sabha passed the Payment of Gratuity (Amendment) Bill, 1998 and Chemical Weapon Convention Bill, 1998. Bills as passed by the Rajya Sabha- Laid.

12.05 hrs.

SECRETARY-GENERAL: Sir, I have to report the following Messages received from the Secretary-General of Rajya Sabha:-

(i) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Payment of Gratuity (Amendment) Bill, 1998, which has been passed by the Rajya Sabha at its sitting held on the 2nd June, 1998."

(ii) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Chemical Weapons Convention Bill, 1998, which has been passed by the Rajya Sabha at its sitting held on the 2nd June, 1998."

2. Sir, I lay on the Table the Payment of Gratuity (Amendment) Bill, 1998 and the Chemical Weapons Convention Bill, 1998, as passed by Rajya Sabha on the 2nd June, 1998.